

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RADHA MADHAV EXIM LIMITED

1.	Name of corporate person	M/s Radha Madhav Exim Limited
2.	Date of incorporation of corporate person	15/01/2009
3.	Authority under which corporate person is incorporated/ registered	RoC-Kanpur
4.	Corporate identity number / limited liability identity number of corporate person	U51501UP2009PLC125348
5.	Address of the registered office and principal office (if any) of corporate person	C-30, Sector-63, Gautam Budh Nagar, NOIDA, Gautam Buddha Nagar UP 201301 IN
6.	Liquidation commencement date of corporate person	06.01.2020
7.	Details of the liquidator	
	Name	Mr. Ashok Kumar Verma
	Address	13-B, 2 nd Floor, Above Central Bank of India, Netaji Subash Marg, Daryaganj, New Delhi-110002
	Email address	ashokvermafcs@yahoo.com
	Telephone number	9811127616
	Registration number	IBBI/IPA-002/IP-N00591/2018-19/11847
8.	Last date for submission of claims	05.02.2020

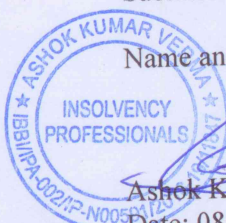
Notice is hereby given that the M/s Radha Madhav Exim Limited has commenced voluntary liquidation on 06.01.2020

The stakeholders of M/s Radha Madhav Exim Limited are hereby called upon to submit a proof of their claims, on or before 05.02.2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Ashok Kumar Verma

Date: 08.01.2020

Place: New Delhi